# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 2340 TO BE ANSWERED ON 20.03.2025

## **CONSTRUCTION OF 30-BEDDED ESI HOSPITAL**

# 2340. SMT. MAUSAM B NOOR:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Employees' State Insurance Corporation (ESIC) has approved construction of 30-bedded Employees' State Insurance (ESI) hospital in West Bengal; and
- (b) if so, whether the land has already been acquired and the boundary wall has been constructed?

## **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) & (b): Establishing new hospitals is a continuous process. Employees' State Insurance Corporation (ESIC) accords approval for setting up of new Employees' State Insurance (ESI) Hospitals based on certain norms / Insured Person (IP) population criteria within a particular area.

ESIC has not approved the construction of a 30-bedded ESI hospital in West Bengal. However, based on norms, ESI Corporation has given "in principle" approval for establishment of the four new 100 - bedded hospitals i.e. one each at Siliguri, Haldia, Garshyamnagar and Kharagpur in West Bengal.

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